ANNUAL REPORT AND ACCOUNTS (1964-65) OP ms INDIAN CENTRAL; JUIECOMMITTEE

.SHRI ANNASAH1B SHINDE: Sir, Talso beg to lay on the Table a copy of the Annual Report and Certified Accounts of the Indian Central Jute Committee for the year 1964-65.

fPlaced in Library. See No. LT-7511/66.]

ANNUAL REPORTS AND ACCOUNTS (1963-64), (1964-65) AND (APRIL—SEPTEMBER, 1965) OP THE INDIAN CENTRAL SPICES AND CASHEWNUT COMMITTEE AND RELATED PAPERS

SHRI ANNASAHIB SHINDE: Sir, I also beg to lay oh the Table a copy each of the following papers: —

- (i) Annual Report and Accounts of the Indian Central Spices and Cashewnut Committee for the year 1963-64. [Placed in Library. See No. LT-7513/ 66.]
- (ii) Annual Report and Accounts of the Indian Central Spices and Cashewnut Committee for the year 1&64-65, together with the Audit Report On the Accounts [Placed in Library. See No. LT-7470/66].
- (jii) Report and Accounts of the Indian Central Spices and Cashewnut Committee for the period from 1st April, 1963 to 30th September, 1965, together with the Audit Report on the Accounts.
- (iv) Statement explaining the reasons for the delay in laying the reports mentioned at (i) to (iii) above.
 [Placed in Library. See No. LT-7471 66 for (iii) arid (iv).

GOVERNMENT OF KERALA NOTIFICATION

SHRI ANNASAHIB SHINDE: Sir, I also beg to lay on the Table a «6py of Notification S.R.O. No. 411]66; dated the 14th October, 1966 under aub-section (3) of section 9 of the Kerala Agriculturists' Loans Act, 1961, issued by the Government of Kerala. [Placed in Library.'See No. LT-7495/ 66].

REPORT OF THE JOINT COMMITTEE OF THE HOUSES ON THE INSECTICIDES BILL, 1964

DR. SHRIMATI PHULRENU GUHA (West Bengal): Sir, I beg to present the Report of the Joint Committee of the Houses on the Bill to regulate the import, manufacture, sales, transport, distribution and use of insecticides with a view to preventing risk to human beings or vertebrate animals, and for matters connected therewith.

EVIDENCE TENDERED BEFORETHE JOINT COMMITTEE OF THEHOUSES ON THE INSECTICIDESBILL, 1964

DR. SHRIMATI PHULRENU GUHA: Sir, I beg to lay on the Table, a copy of tha evidence tendered before the Joint Committee of the Houses on the Bill to regulate the import, manufacture, sale, transport, distribution and use of insecticides with a view to preventing risk to human beings or vertebrate animals, and for matters connected therewith.

STATEMENT RE OFFED OF FOOD AID BY CANADA

THE MINISTER OF FOOD, AGRI-CULTURE, COMMUNITY DEVELOP-MENT AND CO-OPERATION (SHRI C. SUBRAMANIAM): Sir, I am happy to inform the House that the Government of Canada have announced their intention to offer food aid to the Government of India of \$ 21 million during the current Canadian fiscal year ending 31st March 1967 and further aid of- \$ 50 million during the next fiscal year beginning 1st April, 1967. The provision of these funds would enable the supply of about 900,000 tonnes of Canadian wheat and would be of very great help to us in meeting the difficult food situation